

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

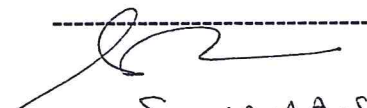
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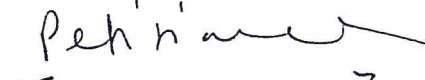
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

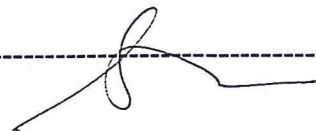
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/419/ (IB)/2017  
NAME OF THE PETITIONER(S) : FROM PRINT REGD  
NAME OF THE RESPONDENT(S) : GANESH CARTONS INDIA PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

  
S. NAMASIVAYANA

  
[Counsel]





~~P. I. Ganesh~~

Counsel for  
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**ORDER**

Counsel for the Petitioner present. Counsel for the Respondent also present. Counsel for the Respondent brought a Demand Draft to the tune of Rs.25 Lakhs drawn on State Bank of India under No. 093646 dated 1.8.2017. The same is handed over to the Counsel for the Petitioner. Counsel for the Respondent has prayed for time to make more payments to the Operational Creditor. At request, time is enlarged. Put up on 17.8.2017.

  
(S. Vijayaraghavan)  
Member (Technical)  
PAM

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)